GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:2384
ANSWERED ON:12.03.2013
ILLEGAL PARKING
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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether instances of illegal parking are on the rise in the NCT of Delhi;

(b) if so, the total number of such cases and illegal parking lots detected by the officials of the Municipal Corporation of Delhi (MCD) and the New Delhi Municipal Council (NDMC) during each of the last three years and the current year, area-wise;

(c) whether the Union Government has conducted any inquiry against the officials of MCD and NDMC responsible for checking illegal parking and ensure compliance of the parking rules;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the measures taken by the Union Government to remove illegal parking lots and to check illegal parking in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The action against illegal parking is taken by Delhi Police/Delhi Traffic Police. Delhi Police has intimated that the details of prosecution action taken by them against obstructive/unauthorized parking vehicles during each of the last three years and the current year are as under:

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Year   No. of challans of improper parking  No. of vehicles towed away by crane
2010  4,87,504    98,670
2011  5,18,337    1,32,276
2012  5,33,021    1,71,535
2013(upto  53,458    20,582
15.2.2013)
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(c) & (d): No such inquiry has been conducted. However, if any official is found responsible for not checking illegal parking and not ensuring compliance of parking rules, action is taken as per the law.

(e): Delhi Police regularly prosecutes motor vehicles which are parked unauthorisedly or in an obstructive manner on the roads of NCT of Delhi. Additionally, "No Parking" Sign ages/Boards are also displayed by Delhi Police at all conspicuous/prominent places and advertised in print and radio to educate the public about "No Parking" areas. Furthermore, obstructively/ unauthorisedly parked motor vehicles are towed away on regular basis by Delhi Police.

In case, if there is any feasibility of converting unauthorized/illegal parking into a legalised one, then same is put up for Notice Inviting Tender (NIT) after following due procedure subject to grant of NOC from Delhi Police/Traffic Police.